

**NUCLEAR NON-PROLIFERATION TREATY**

\*587. SHRI BANK A BEHARY DAS:  
Will the Minister of EXTERNAL AFFAIRS  
be pleased to state:

(a) whether Government have informed  
the non-aligned countries like U.A.R. ^and  
Yugoslavia /about the attitude Of India  
regarding the nuclear non-proliferation  
treaty;

(b) if so, what is their reaction in the  
matter;

(c) whether they have taken a com. mon  
stand with India for not signing the treaty as  
long as India's demands are not met?

THE MINISTER OF EXTERNAL  
AFFAIRS (SHRI M. C. CHAGLA): (a) Yes,  
Sir.

(b) They informed us of their views.

(c) The views of U.A.R. and Yugoslavia  
are very close to ours though not identical in  
all respects. The question of evolving a  
common stand has not arisen, especially as  
there is yet no draft treaty before the ENDC.

**CANTONMENT BOARDS IN THE COUNTRY**

\*588. SHRI M. M. DHARIA;  
SHRI A. G. KULKARNI:

Will the Minister of DEFENCE be

pleased to state the number of Cantonment  
Boards in the country?

THE MINISTER OF DEFENCE  
(SARDAR SWARAN SINGH): There are  
sixty-two Cantonment Boards in the country.

**SERVICES IN THE ARMED FORCES BY THE  
NEWLY APPOINTED DOCTORS AND  
ENGINEERS**

\*589. SHRI BHUPINDER SINGH: Will  
the Minister of DEFENCE be pleased to  
state:

(a) whether it is a fact that service in the  
Armed Forces for a certain period has been  
made compulsory to the newly appointed  
doctors and engineers by certain State  
Governments at the instance of the Govern-  
ment of India;

(b) if so, the names of such States; and

(c) whether other State Governments,  
have refused to co-operate in the matter?

THE MINISTER OF DEFENCE  
(SARDAR SWARAN SINGH): (a)  
Yes, Sir.

(b) and (c) A statement is placed on the  
Table of the House.

**STATEMENT**

The position regarding the amendment of the Recruiting rules to provide for Compul-  
sory Service Liability in the Armed Forces by different States is as under :—

Name of the State	Engineering posts	Medical posts
Andhra Pradesh . . .	Rules amended	Rules amended.
Assam . . . . .	Rules amended	Rules amended.
Bihar . . . . .	Rules amended	Rules amended.
Gujarat . . . . .	Rules amended	Rules amended.
Jammu and Kashmir . .	Rules are being amended.	Rules not amended.

Name of the State	Engineering posts	Medical posts
Kerala	Executive orders issued. Rules are being amended.	Executive orders issued. Rules are being amended.
Madhya Pradesh	Decision taken. Rules are being amended.	Decision taken. Rules are being amended.
Madras	Rules amended.	Rules amended.
Maharashtra	Excepting in few cases, Recruitment Rules have been amended.	Excepting in few cases, Recruitment Rules have been amended.
Mysore	Rules amended.	Rules amended.
Nagaland	Rules are being amended.	Rules not amended.
Orissa	Provision made in <i>Draft</i> Rules for recruitment to Orissa Service of Engineers.	Amendments to Medical Service Rules are under consideration.
Punjab (Composite State)	Rules amended.	Rules amended.
Rajasthan	Rules amended.	Rules amended.
Uttar Pradesh	Rules proposed to be amended.	Rules proposed to be amended.
West Bengal	Rules amended.	Rules amended.

## NEW RADIO STATION

\*590. SARDAR RAM SINGH: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the number of Radio Stations which have been opened during this year to cater to the needs of regional languages; and

(b) what is the scheme for opening up new Stations in 1967-68?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH): (a) A new Radio Station was set up at Mathura during this year. This Station, besides improving the coverage, caters to the needs of Braj Bhasha. Also, auxiliary transmitting centres were commissioned so far at Agartala, Bhagalpur and Udaipur to extend the service of their respective Radio Stations at Calcutta, Patna and Jaipur.

(b) During the remaining part of the year new Radio Stations are expected to be opened at Pondicherry, Dibrugarh and Teju (NEFA). An auxiliary transmitting centre will also be commissioned at Parbhani which will extend the coverage of the existing Radio Station at Poona.

## PAKISTANI ARMS IN NAGALAND

\*591. SHRI K. P. MALLIKAR-JUNUDU: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that arms-bearing Pakistani markings were smuggled recently into Nagaland and are being used by the underground Nagas; and

(b) if so, the steps taken by Government in this matter?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI M. C. CHAGLA): (a) and (b) Most of the arms recovered from the Naga Underground bear no markings or the markings are effectively erased. The Government have not received any information about the smuggling of arms *with Pakistani markings* by the Underground Nagas recently. The Government is, however, aware that Naga Underground are receiving arms and ammunition and other assistance from Pakistan and is taking suitable preventive measures within the limits of available resources in men and money.